

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**O.A. No. 61/448/2020**

This the 17<sup>th</sup> day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Nidha Manhas wife of Sh. Ajay Kumar, resident of village Bhella,  
Tehsil Bhella, District Doda.

.....Applicant

(Advocate:- Mr.A.S.Kotwal)

**Versus**

1. Union Territory of Jammu & Kashmir through Commissioner/Secretary to Government, Youth Services & Sports Department, Jammu/Srinagar.
2. Director General, Youth Services & Sports Department, Jammu/Srinagar.
3. District Youth Services & Sports Officer, Doda.

.....Respondents

(Advocate: Mr. Amit Gupta, AAG)

**O R D E R [ O R A L ]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

Present petition has been filed by the applicant for quashing of her transfer order dated 13.7.2020 (Annexure A-2) whereby she was transferred from UPS Malie to KGBV Upper Thathri.





2. Mr. Amit Gupta, AAG, appearing for respondents states that the applicant was appointed on the post of Rehbar-e-khel(honorarium basis) on contingency basis i.e. contingent paid worker ( for short CPW) vide order dated 22.3.2019 and she was transferred from her present place to KGBV Upper Thathri. He further states that the post on which the applicant is working is not a civil post, as such, this Tribunal has no jurisdiction to hear the case in view of Section 14 of the Administrative Tribunals Act, 1985.

3. Learned counsel for the applicant is not in a position to controvert the statement made by the learned counsel for the respondents.

4. In view of the statement made by the learned counsel for the respondents, we are of the view that the contention of learned counsel for the respondents has force and it is to be accepted.

5. Accordingly, we order that the Tribunal has no jurisdiction to entertain the present petition. The Registry is directed to return the copy of the OA to learned counsel for the applicant to approach the appropriate forum in accordance with law.

**(ANAND MATHUR)**  
**MEMBER (A)**

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**

kks